

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP98/17	Hearing	433(e)	Encarta Pharma PVT.Ltd Vs Panacea Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

RAJESH S.
ADVOCATE

8123976974

Petitioner

Rajesh

Soikaulth Lalil K.

99456 77944

Respondent

Soikaulth

Counsel for petitioner is present. He is directed to comply the relevant provisions and rules framed under the I&B Code which are applicable to the facts of this case. Counsel for respondents is present. He requested for time for filing objections.

List it on 26.04.2017.

MEMBER (J)

MEMBER (T)